

STATE FOREST RESEARCH INSTITUTE

(An Autonomous Institute of Forest Department, Govt. of Madhya Pradesh)

POLIPATHAR, JABALPUR - 482008 (M.P.)

Ph: (0761) 2665540, Fax : (0761) 2661304

E- mail : mpsfri@mp.gov.in, mpsfri@gmail.com, Web : www.mpsfri.org

No./EIA Cell/ **116**

Jabalpur, Dated: **12/01/2023**

To,

The Hon'ble Chairperson
National Green Tribunal
New Delhi

Sub : Action Taken Report of Rapid Impact Assessment of "Objectionable ongoing construction roughly 200 meters from the core area boundary of Pench Tiger Reserve, Seoni M.P. (Near Turiya gate)".

Ref : 1. Application No. 452/2022 before the National Green Tribunal, New Delhi
2. DO Letter of PCCF & HoFF, Bhopal M.P. क्र./09/ dated 18/11/2022 .
3. Letter of PCCF Research, extension and Lok Vaniki, Bhopal क्र./अनु. वि/स्थापना/2022/1920/ dated 22/12/2022 .

Sir,

With reference to above mentioned subject and reference please find enclosed herewith the Action Taken Report in compliance with your directions.

Regards

Encl: As above


(Amitabh Agnihotri), IFS
PCCF & Director
State Forest Research Institute
Jabalpur (M.P.)

Endt. No./EIA Cell/ **117**

Jabalpur, Dated: **12/01/2023**

Copy to: 1. The PCCF & HoFF, M.P. Satpura Bhawan, Bhopal (M.P.) for kind information please.

2. The PCCF Research, Extension and Lok Vaniaki, Satpura Bhawan, Bhopal (M.P) for kind information please


PCCF & Director
State Forest Research Institute
Jabalpur (M.P.)

Compliance Report

Sub.: Urgent complaint- Objectionable ongoing construction roughly 200 meters from the core area boundary of Pench Tiger Reserve, Seoni M.P. (Near Turiya gate) email 26.10.2022

Capt. Brijesh Bhardwaj Vs State of Madhya Pradesh

Ref.: Application No. 452/2022 before the National Green Tribunal, New Delhi

National Green Tribunal Order Date: 17/10/2022

A. Direction of Hon'ble National Green Tribunal

"In the facts and circumstances of the case we also consider to appropriate to have a rapid Environment Impact Assessment Report from the State Forest Research Institute, Jabalpur regarding impacts of the constructions raised/activities carried out by the Project Proponent on wildlife. Accordingly we direct the State forest Research Institute, Jabalpur to make requisite inspection of the site in question and carry out impact assessment and submit its report within two months at judicial -ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of image PDF. The requisite expenses to be incurred by the State Forest Research Institute, Jabalpur will be borne by the Forest Department of State of Madhya Pradesh. The PCCF (HoFF), Madhya Pradesh is required to ensure necessary fund to SFRI, Jabalpur for this task".

B. Action Taken Report

1. In compliance of the order of Hon'ble NGT, the following SFRI Team members visited the actual property site on 10.01.2023

1. Dr. Anirudha Majumdar, Scientist 'B'
2. Dr. Jyoti Singh, Senior Research Officer
3. Dr Uday Homkar, Senior Research Officer
4. Shri Vijay Kumar Haldkar, Forester

During the field visit following structures were found to be constructed at the site:

1. Two rooms structure with soft roof top, a shade and green net house for keeping live plants.
2. A pond which is connected with the natural stream of adjacent forest. The pattern of that pond was assumed to be modified by land owner.
3. The team also observed few artificial soil mound structures inside the property.
4. Entire property is found fenced with chain-link wire with two or three openings.
5. The boundary of the property found adjacent to the buffer of Pench Tiger Reserve, Seoni, M.P.

To conduct the rapid Environmental Impact Assessment of these structures, field work and report preparation will have to be based on one season data which will take about six months.

A detailed project proposal will be submitted to M.P. Forest Department (MPFD) to fund the Rapid Environmental Impact Assessment


12/01/2023
PCCF & Director
State Forest Research Institute
Jabalpur (M.P.)